

ITEM NO.15
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 566-567/2020

RAM GOPAL VERMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.75270/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.75269/2020-EXEMPTION FROM
FILING O.T. and IA No.75281/2020-EXEMPTION FROM FILING AFFIDAVIT
and IA No.75279/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))
WITH

CrI.A. No. 30-31/2021 (II)

(FOR ADMISSION and I.R. and IA No.132457/2020-EXEMPTION FROM FILING
O.T.)

Date : 18-03-2021 These appeals were called on for hearing today.

For Appellant(s)

Mr. Rohit K. Singh, AOR
Mr Narender Singh, Adv.
Mr. Manoj K. Mishra, AOR
Mr Umesh Dubey, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr Narender Singh, Adv.
Mr A Deb Kumar, Adv.
Mr Sudhakar Dwivedi, Adv.
Mr. A. Lakshminarayanan, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Both matters

Respondents are duly represented. Ld. counsels for the
respondents seek time for filing counter affidavit. Four weeks
time is granted.

Original record has been received from the High Court and
Trial Court.

List again on 29.4.2021.

RAJESH KUMAR GOEL
Registrar